

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 406
IB/62/ND/2024

IN THE MATTER OF:

Shailendra Kumar Singh & Ors.	...	Applicant
Versus		
Morpheus Prodevelopers Private Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gautam Singhal, Mr. Amit Singh,
Mr. Rajat Chaudhary, Ms. Aastha Vishnoi,
Mr. Anmol Manocha, Advocates

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Gautam Singhal, Learned Counsel for the applicant is present physically. In this matter, the respondent has already proceeded ex parte. List this matter on 06.05.2024 for ex parte arguments.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)